NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. Nos. 13-A, 13B, 13-C & 13-D of 2016 With T.P. No. 13/397-398/NCLT/AHM/2016(New) CA Nos. 96/2012, 69/2013, 70/2013, 209/2014 with C.P. No. 4/397-398/CLB/MB/2011(Old)

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

Name of the Company:

Omprakash Khandelwal & Ors.

V/s.

Bhagyoday Katha Products Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

1. DIPEN SHAH

ADVOCATE FOR All

ORDER

None present for Petitioner. Learned Advocate Mr. Dipen Shah present for Respondents.

Learned Counsel for intervening petitioner and learned Counsel for Respondent requested for adjournment.

List the matter on 05.09.2017 for final hearing.

MEMBER JUDICIAL

Dated this the 18th day of July, 2017.